National Company Law Tribunal Allahabad Bench

CPNO. 67/ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Techporo Systems Ltd v)s 3.P Associates Lad SECTION OF THE COMPANIES ACT: U/S 9 of IXB Code of 2016

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Vikiam Singh Chaw		Petitioner	Obubi
<u>2.</u>	Shadel Alam	Advocate	Respondent	S . 0

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Sh. Vikram Singh Chauhan, Advocate for the operational creditor/petitioner. Senior Advocate Sh. Ajay Bhanot with Sh. Shadab and Sh. Rohan Pradhan for the corporate debtor company. The learned counsel appearing for the petitioner seeks time to file a formal reply to the objection on the present petition raised by the corporate debtor. Hence, the time is granted.

The matter be listed on 15th September, 2017.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash